COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL No. 332 of 2018 & IA Nos. 1591 & 1592 of 2018

Dated: 3rd December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

ES Solar Private Limited & Anr. Appellant(s)

Versus

The Managing Director, Bangalore Electricity Respondent(s)

Supply Company Limited (BESCOM) & Anr.

Counsel for the Appellant(s) : Mr. Basava Prabhu Patil, Sr. Adv.

Mr. Ganpathi Hedge Mr. Gaurav Mandappa

Mr. Chirag Kher

Counsel for the Respondent(s) : Ms. Sumana Naganand

Mr. Siddhart Kohli Mr. Mayank for

Mr. Balaji Srinivasan for R.1

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 17.12.2018.

Reply to the main appeal may be filed on or before 16.12.2018 with advance copy to the other side.

List the IA No. 1591 of 2018 for hearing on 17.12.2018.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

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